

List of cases where e-Payment of Court fees was made during the month of May-2021.

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Payment of Court Fees
1	Ms. Pinki, District Judge, Commercial Court-01	Central	NIL				
2	Sh. Rajneesh Kumar Gupta, District Judge, Commercial Court-02	Central	NIL				
3	Sh. Mahesh Chandra Gupta, District Judge, Commercial Court-03	Central	CS(COMM) 1642/2021	ICICI BANK LTD. V/S NAVEEN KUMAR SHARMA	SH. DEEPAK KAUSHIK	01.05.2021	28.04.2021
			CS(COMM) 1643/2021	ICICI BANK LTD. V/S OMKAR SINGH SALUJA	SH. DEEPAK KAUSHIK	01.05.2021	28.04.2021
			CS(COMM) 1644/2021	ICICI BANK LTD. V/S KAMLESH	SH. DEEPAK KAUSHIK	03.05.2021	23.04.2021
			CS(COMM) 1645/2021	ICICI BANK LTD. V/S TANYA KHANEJA	SH. DEEPAK KAUSHIK	03.05.2021	23.04.2021
			CS(COMM) 1646/2021	ICICI BANK LTD. V/S SANTOSH KUMAR GUPTA	SH. DEEPAK KAUSHIK	03.05.2021	23.04.2021
			CS(COMM) 1647/2021	ICICI BANK LTD. V/S B.R. BEARING TRADERS	SH. DEEPAK KAUSHIK	03.05.2021	23.04.2021
4	Ms Nisha Saxena, District Judge, Commercial Court-04	Central	CS (COMM)/16 24/2021	ICICI Bank Vs JASMER SINGH	DEEPAK KAUSHIK(P),	01-05-2021	28.04.2021
			CS (COMM)/16 25/2021	ICICI Bank Vs DHEERAJ ANAND	DEEPAK KAUSHIK(P),	01-05-2021	28.04.2021
			CS (COMM)/16 49/2021	KASABARAM DEWASI Vs SACHIN GUPTA	MUKESH AGGARWAL(P),	13-05-2021	16.04.2021
			CS COMM - 1632/21	ICICI BANK LTD V/S PUNIT KUMAR	DEEPAK KAUSHIK	01.05.2021	28.04.2021

No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Payment of Court Fees	e-
5	Sh. Ashwani Kr. Sarpal, District Judge, Commercial Court-05	Central	CS COMM 1633/21	ICICI BANK LTD V/S GOPAL SHARMA	MANISH DIWAN	01.05.2021	26.04.2021	
			CS COMM 1634/21	ICICI BANK LTD V/S MALKA RANI	MANISH DIWAN	01.05.2021	26.04.2021	
			CS COMM 1635/21	SIR GANGA RAM HOSPITAL V/S MOHIT JUNEJA	SUBHASH KUMAR	03.05.2021	27.04.2021	
			CS COMM 1636/21	ICICI BANK LTD V/S PRADEEP GOEL	DEEPAK KAUSHIK	03.05.2021	23.04.2021	
			OMP COMM 878/2021	(I) DCB BANK LTD V/S KAMAL MAVI	ANISH BHOLA	06.05.2021	08.04.2021	
			OMP COMM 883/2021	(I) DCB BANK LTD V/S VIKRAM SINGH	ANISH BHOLA	07.05.2021	08.04.2021	
			OMP COMM 884/21	(I) DCB BANK LTD V/S ANUJ SHARMA	ANISH BHOLA	08.05.2021	08.04.2021	
			OMP COMM 885/21	(I) DCB BANK LTD V/S SUMIT RANA	ANISH BHOLA	08.05.2021	08.04.2021	
			OMP COMM 902/2021	(I) DCB BANK LTD V/S RANJAN KR	ANISH BHOLA	11.05.2021	08.04.2021	
			OMP COMM 904/21	(I) KOTAK MAHINDRA BANK LTD V/S AMIT KUMAR	AMIT KR VATS	12.05.2021	30.03.2021	
			OMP COMM 923/21	(I) DCB BANK LTD V/S KAPIL DEV YADAV	ANISH BHOLA	13.05.2021	04.05.2021	

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Payment of Court Fees	e-
			OMP COMM 924/21	(I)DCB BANK LTD -V/S GAJENDRA SINGH	ANISH BHOLA	13.05.2021	04.05.2021	
			OMP COMM 922/21	(I)DCB BANK LTD -V/S MUSTAFA NAZEER	ANISH BHOLA	13.05.2021	04.05.2021	
			OMP COMM 927/21	(I)DCB BANK LTD -V/S MOU ADNAN	ANISH BHOLA	15-05-2021	04.05.2021	
			OMP COMM 928/21	(I)DCB BANK LTD -V/S MOTHSSA ROAD CARRIER	ANISH BHOLA	15.05.2021	06.05.2021	
6	SH. MANMOHAN SHARMA, DISTRICT JUDGE(COMMERCIAL)-06, CENTRAL	Central	NIL					
7	Vaccant Court of Sh. Narinder Kumar, DJ (Commercial Court)-01	West	NIL					
8	Sh. Gurdeep Singh, DJ (Commercial Court)-02	West	NIL					
9	SH. SANJEEV JAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	CS(COMM)/190/2021	PUMA SE Vs DIGI SPORTS	PAYAL KALHAN	06-05-2021	14-04-2021	
10	SH. GURVINDER PAL SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-02	NEW DELHI	NIL					

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Payment of Court Fees
11	SH. SANJIV JAIN, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	CS (COMM)/189/2021	PUAM SE VS FOOTBALLMONK	MS PAYAL KALHAN	05-05-2021	03-05-2021
12	SH. PREM KUMAR BHARTWAL DISTRICT JUDGE (COMMERCIAL COURT)-01	SOUTH	NIL				
13	SH. VINAY KUMAR KHANNA, DISTRICT JUDGE (COMMERCIAL COURT)-03		NIL				
14	SH. RAJ KUMAR CHAUHAN, LD. DISTRICT JUDGE (COMMERCIAL-COURT), SOUTH-EAST, SAKET COURT	SOUTH-EAST	NIL				
15	MS. RAJ RANI MITRA, DISTRICT JUDGE (COMM-02), SOUTH EAST DISTRICT, SAKET COURTS, NEW DELHI	SOUTH-EAST	NIL				
16	SH. SANJAY SHARMA-I	EAST	NIL				
17	Sh. Laxmi Kant Gaur,		C.S.COMM:-38/2021	UNION BANK OF INDIA VS PROP. ANURAG TYAGI	PRABHASH KUMAR JHA	03.05.2021	16.04.2021

No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Payment of Court Fees
	Ld. District Judge (Commercial Court), North East, KKD, Delhi/	North-East	C.S.COMM:-39/2021	UNION BANK OF INDIA VS SMT. SAHMEENA	PRABHASH KUMAR JHA	03.05.2021	16.04.2021
			C.S.COMM:-40/2021	MS. ZEBA RANI VS PARVEZ ALAM	PANKAJ RAJ	12.05.2021	10.03.2021
18	MS. NIVEDITA ANIL SHARMA	SHAHDARA	CS (COMM)/236/2021	RASHID ALI Vs GURVINDER SINGH	Mohd Unais(P),	13-05-2021	13-05-2021
19	MS. SUKHVINDER KAUR	SHAHDARA	NIL				
20	SH. VINOD KUMAR, DISTRICT JUDGE (COMMERCIAL)	North-West	NIL				
21	MS. BARKHA GUPTA, DJ(COMM)	North	NIL				
22	SH. HARISH DUDANI, DJ (COMMERCIAL)	SOUTH WEST	CS COMM. 153/2021	M/S HILLS LIFE STYLESH PRIVATE LIMITED VS M/S OXYGEN PRODUCER AND ANR.	DIWAS KUMAR	08.05.2021	05.04.2021